

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4023
ANSWERED ON:18.08.2010
VACANCIES IN CIC
Singh Shri Bhola

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of vacancies in the Central Information Commission (CIC) at present;
- (b) the selection procedure to fill up these vacant posts of CIC; and
- (c) the steps taken by the Government to fill up these vacant posts at the earliest?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a): The Central Information Commission (CIC), accordingly to the Right to Information Act, 2005, consists of one Chief Information Commissioner and such number of Information Commissioners not exceeding ten, as deemed necessary. At present, besides the Chief Information Commissioner, there are eight Information Commissioners in the Commission.
- (b): Selection of the Chief Information Commissioner and Central Information Commissioners is made by a committee headed by the Prime Minister.
- (c): The President appoints the Chief Information Commissioner and Information Commissioners on the recommendation of the Committee, whenever such an appointment is deemed necessary.